

Annexure – 3															
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 12.06.2026															
List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Axis Bank Limited	-	Original on 11-05-2026 Revised on 02-06-2026	46,14,03,629	46,14,03,629	Financial Creditor	46,14,03,629	46,14,03,629	No	65.26	0	0	0	-	-
2	The Cosmos Co-Op Bank Ltd.	-	12-05-2026	23,91,82,456	23,91,82,456	Financial	23,91,82,456	23,91,82,456	No	33.83	0	0	0	-	-
3	CFM Asset Reconstruction Pvt. Ltd.	-	Claim received on 12/05/2026. However Documents and clarification received on 11-06-2026	63,84,191	63,84,191	Financial Creditor	63,84,191	-	No	0.90	0	0	0	-	-
Total				70,69,70,276	70,69,70,276		70,69,70,276	70,05,86,085						-	-

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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Place: Mumbai